

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.No.1310/2020-B.Spl.,

Dated:18.06.2020

CIRCULAR

SUB TELANGANA STATE JUDICIAL ACADEMY – Conducting webinars on different topics by the Telangana State Judicial Academy- Instances of Judicial Officers either not attending or inattentive during webinars - Certain Instructions - Issued.

Instances some of the Judicial Officers either not attending the webinars or being inattentive during the webinars have come to the notice of the High Court. It is informed that the webinars are being conducted by the State Judicial Academy with the experienced resource persons on various topics for the benefit of Judicial Officers.

Therefore, as directed, all the Judicial Officers are hereby instructed to attend the webinars/ be attentive during the webinars without fail and any deviation in this regard will be viewed seriously.


REGISTRAR GENERAL
18.06.2020

To

1. All the Judicial officers in the State of Telangana.
2. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Chief Judge, City Small Causes Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Special Judge for CBI Cases, Hyderabad
7. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Medak at Sangareddy, Mahabubnagar, Nalgonda, Nizamabad, Rangareddy District at L.B.Nagar, Warangal,
(with a request to communicate the Circular to all the Judicial Officers working in their Unit)
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Service Authority, Hyderabad.
10. The Secretary, Telangana High Court Legal Services Committee, High Court for the State of Telangana, Hyderabad.

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